

(2019) 02 SC CK 0145

Supreme Court Of India

Case No: Writ Petition (Civil) No(S). 71, 92, 158 Of 2019

Rahul Dutta & Ors

APPELLANT

Vs

State Of Bihar & Ors

RESPONDENT

Date of Decision: Feb. 14, 2019

Acts Referred:

- Constitution Of India, 1950 - Article 32
- Bihar Civil Service (Judicial Branch) (Recruitment) Rules, 1955 - Rule 5A, 5A(3)

Citation: (2019) 5 SCC 158 : (2019) 4 Scale 580 : (2019) 1 SCC(L&S) 756 : (2019) 3 SCR 1060 : (2019) 162 FLR 193 : (2019) 2 JLJR 1 : (2019) 1 PLJR 622

Hon'ble Judges: Arun Mishra, J; Navin Sinha, J

Bench: Division Bench

Advocate: Gopal Shankaranarayanan, Pooja Dhar, Gayatri Verma, Aishwarya Kane, Rakesh Kumar, Sanjay Yadav, Rahul Kumar, Bishwabandhu, Nabila Hasan, Satya Mitra, Kshatrshal Raj, Vishal Prasad, Tanya Chaudhry, Pragtyusha Priyadarshini, Navin Prakash, Keshav Mohan, Rishi K. Awasthi, Prashant Kumar, Santosh Kumar-I

Final Decision: Allowed

Judgement

Sl. No.,Description,Date,,

7.,"Declaration of result of preliminary written examination a]

Result may be put on the website and also published in the

Newspaper b] The ratio of 1 : 10 of the available vacancies to

the successful candidates be maintained","15th

June",,

Category,% of Reservation,"N o . of Male

Candidates","N o . of Female

Candidates","To t a l No. of

Candidates

Unreserved (01),50%,"648 Cut Off Marks

171 (68.95%)"":332 Cut Off Marks

163 (65.72%)"":980

SC (02),16%,"191 Cut Off Marks

124 (50.00%)"":102 Cut Off Marks

103 (41.53%)"":293

ST (03),1%,"12 Cut Off Marks

135 (54.43%)"":06 Cut Off Marks

119 (47.98%)"":18

EBC (04),21%,"251 Cut Off Marks

129 (52.01%)"":125 Cut Off Marks

109 (43.95%)"":376

BC (05),12%,"99 Cut Off Marks

154 (62.09%)"":55 Cut Off Marks

144 (58.06%)"":154

Orthopaedically

Handicapped (OH)"":1 % out of total

vacancies",18,04,"22 Cut Off Marks

147 (59.27%)

Total,-,1219,624,1843